

NATIONAL COMPANY LAW TRIBUNAL
VACATION BENCH
NEW DELHI

C.P NO. (IB)-147 (PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE VACATION BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2017

NAME OF THE COMPANY: Vipin Kapooria
Vs.
Sunworld Residency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 of (IBC).

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

ORDER

Learned Counsel for the Petitioner is not available. The matter is
adjourned to 28th June, 2017.



(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT



(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.06.2017
~~07.06.2017~~
V.Sethi